

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2221  
ANSWERED ON:18.12.2013  
FUNDS FOR SSA RTE ACT  
Mahto Shri Baidyanath Prasad

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of funds allocated to various States for implementation of the Sarva Shiksha Abhiyan (SSA) and the Right of Children to Free and Compulsory Education (RTE) Act, 2009 during each of the last three years and the current year, State-wise and UT-wise;
- (b) whether the Planning Commission has raised its objection in releasing the said funds;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d): The Sarva Shiksha Abhiyan (SSA) is the main vehicle for the provision of Central funds for the implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The details of funds released to States/UTs for last three years & current year is at Annexure. No objection has been raised by the Planning Commission to the release of these funds.